श्री जगन्नाथ राव जोशी (शाजपुर) : अध्यक्ष महोदय, यह बिल तो जल्दी आना चाहिये था । कितना समय लेंगे । यह डिफेंक्शन्स बिल है । आप इसकी अनुमति न दीजिये ।

MR. SPEAKER: The question is:

"That this House do further extend upto the last day of the first week of the next Monsoon Session (1975), the time for the presentation of the Report of the Joint Committee on the Bill further to amend the Constitution of India."

The motion was adopted.

12.28 hrs.

RE. BUSINESS OF THE HOUSE—*Contd.*

SHRI INDRAJIT GUPTA (Alipore): One clarification about the List of Business. Upto yesterday, the provisional List of Business had said that the Railway Budget would be presented at 3.00 p.m. and accordingly you were good enough to fix the meeting of the Business Advisory Committee at 4.30 p.m. But today I find that the Business Advisory Committee meeting has been advanced to 3.00 p.m. and the Railway Budget has been put back to 4.00 p.m. Rumour has it that the new Railway Minister, after consulting an astrologer, has decided that it is propitious for him to present the Budget at 4.00 p.m. and not at 3.00 p.m. I would like to know whether there is any truth in this. Everybody is talking about it.

SHRI PILOO MODY (Godhra): If it will result in less accidents, then we accept.

MR. SPEAKER: I do not think the Railway Minister has anything to do with it. It is fixed by our Secretariat.

SHRI SHYAMNANDAN MISHRA (Begusaria): How can it be that the Minister has no say in this matter? Generally we find that the Minister indicated his convenience and according to that, the item is put down.

SHRI JYOTIRMOY BOSU (Diamond Harbour): That is because he did the *padarpan* into the Rail Bhavan on an Amavasya day and no Minister had stayed there for more then a year and a half since Jagjivan Babuji.

श्री अटल बिहारी वाजपेयी (ग्वालियर): मेरा सुझाव है कि जूट की हडताल के बारे मे चर्चा दो बजे शुरू कर दी जाये क्योंकि बीच मे कोई कार्यवाही नही है । यह हमारा बिजनेस पटरी से उतर गया है, रेल पटरी से उतरे या न उतरे ।

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): You know the discussion will take more than an hour. Therefore, let it be at the end of the day. It cannot be earlier. We have got a tight schedule. It will be after 5 p.m. From 5 to 7 p.m. you can have it.

MR. SPEAKER: This Call Attention Motion was dropped and the discussion has been fixed after the Railway Minister's Budget speech. Now, the other business is finished and if your Member, Mr. Stephen is ready to move his motion, I have no objection.

SHRI K. RAGHU RAMAMAIAH: He is ready. We should commence that now and then after 5 p.m. you can have the discussion.

MR. SPEAKER: Now, we have one notice under Rule 377 about this Indian Hockey Team.

Several hon. Members *rose*—

MR. SPEAKER: I do not allow more than one. I have allowed this. It is no question of writing to me a number of times. There are so many of them. I cannot accept all of them. I cannot commit myself.

SHRI S M. BANERJEE (Kanpur). I do not want your commitment. Three workers have been killed..

MR. SPEAKER: These motions came from three hon. Members, *viz.*, Sarvashri Vajpayee, Sathe and Priya Ranjan Das Munshi to raise the matter about the reported notice given by members of the Indian Hockey Team for the World Cup Tournament that they would refuse to play in the Kuala Lumpur Tournament, in case the team was not cleared within three days. So, I have mentioned the names, but only one member will speak. I saw the order of the receipt of the notices and Shri Vajpayee's name is the first

Now Shri Vajpayee

MATTER UNDER RULE 377

12.35 hrs.

REPORTED NOTICE BY MEMBERS OF INDIAN HOCKEY TEAM FOR WORLD CUP TOURNAMENT

श्री अटलबिहारी वाजपेयी (ग्वालियर) : अध्यक्ष महोदय 1 मार्च को क्वालालम्पूर मे वर्ल्ड कप टूर्नामेंट हो रहा है। टूर्नामेंट के बारे मे देश मे बड़ी आशाये लगाई गई है। जनता अपने खिलाडियो से अपेक्षा करती है कि वे हाकी के क्षेत्र मे भारत की कीर्ति को क्वालालम्पूर मे पुन कायम करेगे, लेकिन जो खबरे मिली है, उनसे ऐसा लगता है कि हमारे खेलो को भी राजनीति ने दूषित कर दिया है। दो सघ बने हुये है, इण्डियन ओलम्पिक एसोसिएशन और इडियन हाकी फैडरेशन। यह भी प्रकाश मे आया है कि हाकी फैडरेशन मे दलबन्दी हो गयी है। श्री गजेन्द्रगडकर को काम सौंपा गया था कि वे वहा चुनाव करायें लेकिन जब उन्होने वहा की हालत देखी तो उन्होने चुनाव कराने से मना कर दिया। बाद मे शिक्षा मत्रालय के कोई अधिकारी गये थे जिन्हे सभी ने स्वीकार नही किया। अब नतीजा यह है कि हाकी फैडरेशन के लोग आपस मे लड रहे हैं। जो वर्ल्ड टूर्नामेंट कराने वाला सगठन है, वह इस बात पर बल दे रहा है कि ओलम्पिक एसोसियेशन जिस टीम को भेजेगी, उसे मान्यता दी जाएगी। हमारे खिलाडी तीन महीने से प्रति दिन कई घटे अभ्यास करने मे लगा रहे है लेकिन उन्हें कोई यह कहने वाला नही है कि वे क्वाला लाम्पूर जाये। आज के अखबारो मे जो कुछ छपा है, उसे पढ कर सब लोगो को दु ख होगा। खिलाडियो की ओर से कहा गया है

> "We are left with no alternative. After all we are also human beings and all this dirty politics and uncertainly do affect our morale and game We have been practising here for more than seven hours a day for three months to bring back the lost glory But this wretched politics and infighting have completely dampened our spirits"

खिलाडियो ने यह भी अपील की है कि प्रधान मत्री इस मामले मे दखल दे तुरन्त निर्णय होना चाहिये लेकिन शिक्षा मत्रालय इस सारे मामले मे कार्यवाही करने मे विफल रहा है। आप शिक्षा मत्री महोदय से कहे कि वे सदन मे आ कर इस बारे मे बयान दे। झगडे बाद मे तय होते रहेगे, खिलाडियो को भेजने के बारे मे फैसला होना चाहिये। खिलाडी अच्छे मन से और विजय की आकाक्षा मे क्वालालम्पूर जाये, यह आवश्यक है, लेकिन खिलाडियो ने चेतावनी दी है कि अगर तीन दिन मे निणय नही हुआ, तो वे नही जायेगे। शिक्षा मत्रालय और शिक्षा मत्री या तो सचमच खेल का विभाग छोड दे, खिलाडियो के साथ मनमाना आचरण नही हो सकता। आप खेल का मत्रालय अलग बना सकते है, लेकिन अगर मत्रालय अलग नही बना सकते तो मत्री जो खेलो के प्रति जिम्मेवार हैं, उनमे खिलाडी की भावना तो होनी चाहिये। वे किसी नौकरशाह को भेज देते है जो सरकारी दफ्तर के तरीके से खिलाडियो से निपटना चाहता है। शिक्षा